

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2387

ANSWERED ON:08.12.2011

MGNREGS UNDER SOCIAL AUDIT

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether social audit has brought about transparency in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the extent to which social audit has succeeded in curbing irregularities/ corruption under the Scheme;
- (c) whether the Government has proposed to reward some Panchayats and Civil Society Organizations (CSOs) to encourage their participation in effective implementation of the Scheme at various levels; and
- (d) if so, the details of such awards provided during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The primary objective of Social Audit as provided for under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Audit of Schemes Rules 2011 is to bring about transparency in implementation. The Rules framed in this regard are being implemented by the States Governments. No specific study/analysis on the extent to which Social Audit has curbed irregularities/corruption under MGNREGA has been done so far.

(c) & (d): The Government has introduced awards known as 'Rozgar Jagrookta Puraskar' from 2007-08 and 'Award for best Performing Panchayat' from 2009-10 to recognize outstanding contribution of Civil Society Organizations and performance of Gram Panchayats towards effective implementation of MGNREGA in the country. For the year 2010-11, no awards have been given so far. The details of Rozgar Jagrookta Puraskar in 2007-08 and 2009-10 (no award given in 2008-09) and awards for best performing Gram Panchayats in 2009-10 are given in Annexure.